

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2137
ANSWERED ON 20/12/2022

PMGSY IN ASSAM

2137. SHRI M. BADRUDDIN AJMAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated/utilized for construction of roads under PMGSY in Parliamentary Constituency namely Dhubri, Goalpara, South Salmara and Monkachar;
- (b) whether the State Government of Assam has sent new list of roads to be constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in next year; and
- (c) if so, the detail thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The funds for implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) are released to the States/ UTs on the basis of the proposals received from them and also depend on works in hand, execution capacity and unspent funds. Further release of funds to the Programme Implementation Units (PIUs) is done by the State Governments depending upon the absorption capacity of the PIUs.

Parliamentary Constituency wise details of fund release under PMGSY are not maintained in the Ministry. The State Government has informed that in the Dhubri parliamentary constituency which covers Dhubri (partly), Goalpara (partly), south Salmara and Mankachar districts, a sum of ₹ 1276.03 crore was sanctioned and ₹ 1240.89 crore expenditure has been incurred for works under PMGSY (as on 15.12.2022).

(b)& (c) Under PMGSY-III, the target road length allotted to the state of Assam is 4325 km, out of which 3756 km of road length has been sanctioned. At present, there is no proposal from the State government for sanction under PMGSY-III for next year.
